

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CHANDIGARH BENCH**  
**CHANDIGARH**

**C.P. No. 060/00156/2019  
O.A.No.060/919/2017**

**This the 7<sup>th</sup> day of January, 2020**

**Coram:** Hon'ble Sh. Sanjeev Kaushik, Member (J)

Narender Kumar, Aged 53 years S/o Sh. Mohan Lal, working as LDC (Group C), O/o NCC Directorate, Punjab, Haryana, Himachal Pradesh, Chandigarh, 5<sup>th</sup> Floor, Kendriya Sadan, Sector 9, Chandigarh.

.....Petitioner  
Versus

1. Dr. Ajay Kumar, IAS, Secretary to Government of India, Ministry of Defence, South Block, New Delhi.
2. Lt. Gen. Rajeev Chopra, Director General, NCC, Ministry of Defence, West Block-IV, R.K. Puram, New Delhi-110 066.
3. Group Captain A.K. Tripathi, Director, NCC, Punjab, Haryana, Himachal Pradesh, Chandigarh, 5<sup>th</sup> Floor, Kendriya Sadan, Sector 9, Chandigarh.
4. Sh. D.R. Negi, IDAS, Principal Controller General of Defence Accounts, Western Command, Sector 9, Chandigarh.
5. Dr. C. Chandrmouli, Secretary to Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, North Block, New Delhi-110 001.

.....Respondents

Present: Mr. R.K. Sharma, counsel for the petitioners  
Mr. Arvind Moudgil, counsel for the respondents

**ORDER (ORAL)**

**By MR. SANJEEV KAUSHIK MEMBER (J)**

1. Learned counsel representing the respondents informs this court that the order passed by this court has been stayed by the Hon'ble High Court in Judicial Review.



2. In view of the above, the present CP is closed at this stage with liberty to the either side to move an application for its revival after the decision of the writ petition, if need so arises.

**(SANJEEV KAUSHIK)  
MEMBER(J)**

**Dated: 07.01.2020**

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